Annexure - 6
Name of Corporate Debtor : M/s LAVASA HOTEL LIMITED - In Liquidation

Date of Commencement of Liquidation: 23rd January 2023, List of Stakeholders as on 24th March 2023

	13 Tu	12 (Pr	11 Co	10 SA SEI	ns 6	8 LI	7 LIN	6 AC	5 M	4	3 VE	2 Re Lir	1 F: 70	No Sr	
Namdeo Laxman Dhebe	Tushar Generators	Mahalakhsmi Dairy Farm (Prop Avinash Mohol)	Corporate Dhobi Company	SAFEMAX SECURITY SERVICES	WARAGAON POWER SUPPLY LIMITED	LAVASA CORPORATION LIMITED	MY CITY TECHNOLOGY LIMITED	FULL SPECTRUM ADVENTURE LIMITED	SAHYADRI CITY MANAGEMENT LIMITED	WARASGAON TOURISM LIMITED	VERZON HOSPITALITY	Reasonable Housing Limited	Fortune Park Hotel Limited	Name of Creditors	
22-Oct-22	15-Oct-22	15-Oct-22	22-Feb-23	18-Oct-22	18-Oct-22	18-Oct-22	18-Oct-22	18-Oct-22	18-Oct-22	18-Oct-22	18-Oct-22	18-Oct-22	10-Mar-23	Date of Reciept	Details of C
1,33,894	42,35,810	6,49,987	12,65,028	55,60,968	24,831	58,25,424	3,20,658	1,39,326	1,07,08,245	1,00,000	23,20,035	23,45,693	3,59,50,276	Amount Claimed	Details of Claim Received
1,33,894	39,09,557	4,61,094	7,61,028	36,21,112	24,831	58,25,424	2,85,583	1,39,326	1,07,08,237	1,00,000	23,20,035	6,34,003	3,59,50,276	Amt of Claim Admitted	List of O
Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Material	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Nature of Claim	List of Operational Creditors (Other than Workmen and E				
NIL	NIL	NI.	NIL	NIF	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Amount Covered by Lien or attatchement pending disposal	litors (Other than Wo
N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	Whether lien/attatchemen t removed? (Yes/No)	han Workme
NIL	NIL	NIL	NH.	NH.	NIL	NIL	NIL	NIL	NIL	NH.	NIL	NIL	ŽĮ.	Amount Covered by Guarantee	and Empl
0.03%	0.91%	0.11%	0.18%	0.84%	0.01%	1.36%	0.07%	0.03%	2.49%	0.02%	0.54%	0.15%	8.37%	% of share in total amount of claims admitted	mployees and Government Dues)
-	- 100		1	1	-	•		1	1	1	,	•		Amt of Contingent Claim	overnmen
-		,	1	1	-	•	•	•		1	,	5,44,000		Amt of any mutual Dues, that may be set- off	t Dues)
-	3,26,253	1,88,893	1	19,39,856	•		35,075	-	œ	1	1	-		Amount of Claim rejected	
A Q JOAN			1	1	-	•	1	•		1	1	17,11,690	•	Amt of Claim Under verification	
(62	X						TDS deducted diff hence not admitted						After removing Related Party FC/OC -	Remarks, If any	

Date of Commencement of Liquidation : 23rd January 2023 , List of Stakeholders as on 24th March 2023 Name of Corporate Debtor: M/s LAVASA HOTEL LIMITED - In Liquidation Annexure - 6

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

T	21	20	19	18	17	16	15	No Sr	
Total	PERFECT 21 INFRAENGINEERS LIMITED	Siddhi Enterprises	Checkmate Services Pvt Ltd	Shivaji Agro Services	Balkrishna Ladkat - Kiran 17 Tours & Travels	PEST O CRUSH	STAYVIJAY D HEDA	Name of Creditors	
	15-Mar- 2023	10-Mar- 2023	22-Feb-23	17-Oct-22	15-Oct-22	15-Oct-22	20-Feb-23	Date of Reciept	Details of C
8.29.91.337	1,03,85,568	3,50,946	16,87,700	1,66,376	1,47,325	2,21,191	4,52,056	Amount Claimed	Details of Claim Received
6.88.66.937	11,30,940	1,92,224	16,87,700	1,61,109	1,47,325	2,21,191	4,52,048	Amt of Claim Admitted	
	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Claim for Suply of Services	Nature of Claim	
	Ĭ.	NIL	NIL	NH.	NIE	NIF	NIL	Amount Covered by Lien or attatchement pending disposal	Details of Claim Admitted
	N/A	N/A	N/A	N/A	N/A	N/A	N/A	Whether lien/attatchemen t removed? (Yes/No)	Admitted
	NIL	NIL	NH	NIF	NIF	Į Į	NIE .	Amount Covered by Guarantee	
16.0%	0.26%	0.04%	0.39%	0.04%	0.03%	0.05%	0.11%	% of share in total amount of claims admitted	
								Amt of Contingent Claim	
5,44,000				1	15,000			Amt of Amt of any mutual Contingent Dues, that may be set Claim off	
26,54,082	1	1,58,722	1	5,267	1		8	Amount of Claim rejected	
1,09,66,318	92,54,628	1	t				1	Amt of Claim Under verification	
	92,54,628 Clarification saught		claimed in Form B hence not admitted		15K advance paid adjusted			Remarks, If any	

